

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO.180/00029/2018 IN
O.A. No. 180/510/2016**

Monday, this the 11th day of June, 2018.

CORAM:

**HON'BLE Mr. U. SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Jima Mohan, 26 years,
W/o. R. Sreejith,
Malu Mandiram (Sreenilayam),
Edavattom, Karuvelil (P.O), Ezhukone,
Kollam – 691 505.

- Petitioner/
Applicant in the O.A.

[By Advocate Mr. Sreehari for Mr. V. Sajithkumar]

Versus

1. Mrs. Sharatha Sampath,
Working as The Chief Postmaster General,
Kerala Circle, Trivandrum – 695 033.
2. Mr. L. Mohanan Achary,
The Senior Superintendent of Post Office,
Kollam Postal Division, Kollam – 691 001.
3. Mr. Fayas, Inspector of Posts,
Kollam North Sub-division, Kundra – 691 501. - Respondents/
Respondents 2 to 4 in O.A

[By Advocate Mrs. P.K. Latha, ACGSC]

The Contempt Petition (Civil) having been heard on 11.06.2018, the Tribunal on the same day delivered the following:

O R D E R :(Oral)

Per: U. Sarathchandran, Judicial Member

It was submitted by Mr. Sreehari, Advocate representing Mr. V. Sajithkumar for the petitioner that the CP can be closed as the order has been complied with.

2. Learned counsel for the Central Government is present.
3. Hence, the Contempt Petition is closed. Notices stand discharged.

No order as to costs.

(Dated, this the 11th June, 2018.)

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U. SARATHCHANDRAN)
JUDICIAL MEMBER**

Annexures of the Petitioner

Annexure P-1 : A true copy of the Order dated 05/06/2017 in O.A. No. 510/2016 of this Hon'ble Tribunal.

Annexures of the respondents

NIL
